

18

**F. No. 12-90/CESTAT/CPIO-ND/VPP/2017**  
**Customs Excise and Service Tax Appellate Tribunal**  
**West Block No 2, R.K. Puram, New Delhi-110 066**

ID No. 12-90/2017

To,

Sh. N. Dharmendran  
36-2, Marriamman,  
Koil St. no.-6,  
Dadagapatti, Salem,  
Tamil Nandu-636006

Subject: Information under Right to Information Act 2005.

Sir/Madam,

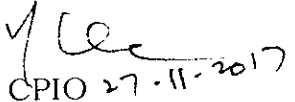
Please refer to your RTI application No. ----- dated 25.09.2017, and our ID No. 12-90/2017 the information received from Accounts Officer, CESTAT New Dlehi containing 01 is enclosed herewith for your reference please.

You are, Therefore, requested to please acknowledge the receipt and deposit Rs. X /- (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

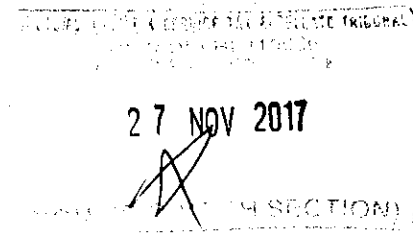
Date: 27.11.2017

  
CPIO 27.11.2017  
CESTAT, New Delhi

Copy to:

Sh. S. Bhowmick,  
U.S. to the Govt. of India,  
Ad.1C(CESTAT)  
Ministry of Finance, Dept. of Revenue,  
North Block, New Delhi-110001

O/C



17  
F.No. 70/CESTAT/Cash/RTI/2017-18  
Customs Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K.Puram, New Delhi-110066

Dated:-23/11/2017

To

Sh.V.P.Pandey,  
Assistant Registrar/CPIO  
CESTAT, New Delhi

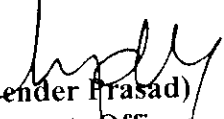
Sub:- Supply of information under RTI Act-2005 I.D No. 12-90/2017reg.

Sir,

Refer to your letter F.No. 12-90/CESTAT/CPIO/N.D/V.P.P/2017 dt.26.09.2017, forwarding therein the RTI application of Sh. N. Dharmandran for providing the necessary information.

In this regard it is stated that the information asked for is NIL so far as Accounts Section is concerned.

Yours Faithfully

  
(Rajender Prasad)  
Accounts Officer  
Ph. 26109578

27 NOV 2017

ACCOUNTS SECTION

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F. No. 12-90 / CESTAT/CPIO-ND/VPP/2017  
Customs Excise and Service Tax Appellate Tribunal  
West Block No 2, R.K. Puram, New Delhi-110 066

Dated. 23/10/17

ID No. 12-90/2017

To,

Sh. N. Dharmendran  
36-2, Mammiamma Koil.  
St. No-6 Dadagapatti, Salem  
Tamil Nadu - 636006

Subject: Information under Right to Information Act 2005.

Sir/Madam,

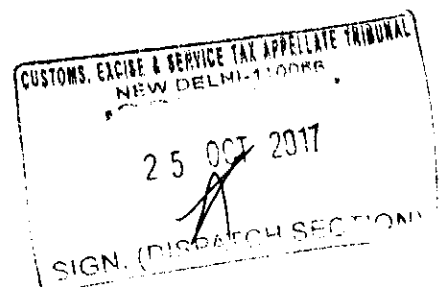
Please refer to your RTI application No. \_\_\_\_\_ Dt. \_\_\_\_\_  
from 25/9/17 and our ID No. 12-90/17 the information received  
from DR(A) containing 01 Page is enclosed herewith  
for your reference please.

You are, Therefore, requested to please acknowledge the receipt and  
deposit Rs. X (@ 2/- per page) to this Tribunal by cash or DD  
in favour of Accounts Officer, CESTAT, New Delhi.

Note:- RTI application's replies which are related to outer benches may be  
gathered form there by filing RTI applications there directly, for  
facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act  
within thirty days before Hon'ble First Appellate Authority, CESTAT New  
Delhi.

(Signature)  
(The Authority)  
Central Public Information Officer



F. No. 53(RTI)/ Miscn./CESTAT/ N.D.-2016 Vol.-II  
Customs Excise and Service Tax Appellate Tribunal  
West Block No 2, R.K. Puram, New Delhi-110 066

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Admn. SECTION

CPIO ID No: 12-90/2017

Date: 13.10.2017


Sub: For Compliance of Hon'ble CIC Order - reg.

Sir,

Please refer to the RTI Application Nil dated 25-9-2017 transferred from Ministry and find the reply as under:

This kind of information sought by the applicant would divert the manpower of this office for collection of data which is not permissible under the RTI Act 2005. Besides, this would not serve any larger Public Interest. On the other hand, it would impede the day to day work of the administration. Hence, the RTI Application is rejected.

Yours faithfully,



(Bineesh Kumar K. S.)  
Dy. Registrar (Admn.)

To:  
CPIO CESTAT New Delhi

F. No. 12-90 / CESTAT/CPIO-ND/VPP/2017  
Customs Excise and Service Tax Appellate Tribunal  
West Block No 2, R.K. Puram, New Delhi-110 066

Dated:- 25/9/2017

ID No. 12-90/2017

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

Please refer to RTI application No. \_\_\_\_\_ dated 25/9/17 of Shri /Smt. N. Dharmendran under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 5(4) read with Section 5(5) of RTI Act 2005 the RTI application No. \_\_\_\_\_ dated 25/9/17 CPIO ID No. 12-90/2017 is forwarded herewith to the you as deemed CPIO with the request to provide the correct and para wise information/inspection on or before 10/10/2017 directly to the applicant and intimate the undersigned within the stipulated time failing which, you will be responsible for delay and penalty if any, under section 20 of RTI Act. You are, further requested to follow OM No.12/31/2013-IR dated;12.02.2013 circulated on 23.05.2013.

If the information is not with your section or you, please reply from where it may be retrieved, without delay.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

Encl: As above.

  
(V.P. Pandey)

Central Public Information Officer

Copy to:

1. DRCA.

2. A.O.

3. \_\_\_\_\_

4. Sh. N. Dharmendran

36-2, Maraimman Koil St. No. 6,

Dadagapatli, Salem

Tamil Nadu - 636006

5. Sh. S. Bhowmick (Ad. IC)

Under Secretary, Gov. of India's

Dept. of Revenue, North Block

New Delhi - 110001

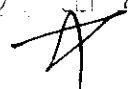
M.L.U.  
27/9/17

OLL

(2)

28/9/17

25 SEP 2017



ID.No - ~~1290/17~~  
12-90/17

Recd 25/9/17

RTI MATTER

F. No. R20011/173/2017-Ad.1C(CESTAT)  
Government of India  
Ministry of Finance  
Department of Revenue  
\*\*\*

13

New Delhi, 20<sup>th</sup> September, 2017

To

The CPIO,  
CESTAT, West Block No.2,  
R.K. Puram, New Delhi – 66.

**Subject: - Transfer of RTI application u/s 6(3) of the RTI Act – reg.**

Sir,

I am to refer to an RTI application dated 25.07.2017 from Sh. N Dharmendran, Tamilnadu received in this office on 13.09.2017. The same is transferred under section 6(3) of the RTI Act for providing the requisite information to the applicant directly in terms of the provisions of the RTI Act-2005, under intimation to this office.

**Encl: - As above**

Yours faithfully,

(S Bhowmick)

Under Secretary to the Government of India/CPIO  
Tele: 2309 5368

DR (A)

A.O.

12-90/17

No: 581188 /2017-RTI Cell

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Government of India  
Ministry of Finance  
Department of Revenue  
\*\*\*\*\*

North Block, New Delhi  
Dated: 13/9/17

OFFICE MEMORANDUM

Subject: As mentioned in RTI application

Please find enclosed herewith an RTI Application/~~Appeal~~ received in the RTI Cell on date 13/9/17 from H/o Home Affairs dated 13/9/17 in respect of Shri/Smt/ Ms N. Sharmendra regarding as mentioned above which concerns the CPIO/Appellate Authority

2. The RTI Application/~~Appeal~~ is being transferred/forwarded to the ..... after going through the allocation of Business Rules of the Government of India/Induction material of the Department of Revenue as the subject matter pertains to the above mentioned Ministry/Department/Office/CPIO.

3. Final reply may be sent to the applicant directly by the concerned CPIO/Appellate Authority within the stipulated time frame under the RTI Act, 2005. A copy of the final reply may also be endorsed to this cell for information.

Encl: as above

Shashi Arora  
13/9/17  
(Shashi Arora)

Section Officer, RTI Cell  
Tel: 23095588

To

- ① US (Ad. 1)
- ② US (Ad. 1A & B)
- ③ US (Ad. 1C)
- ④ US (Ad. E.d)
- ⑤ USC (TCC)
- ⑥ USC (CO-9)

13/9 so (Ad. 1C) on 13/9  
Ms. Hemant Sh. Bhatnagar / Sh. Achit.

No.20011/ 125 /2017-Coord.II(IFC)  
Government of India/Bharat Sarkar  
Ministry of Home Affairs/Grih Mantralaya

RTI Matter

North Block, New Delhi.  
Dated the 07. Sept., 2017

To

Shri N. Dharmendran  
36-2, Marriamman Koil St. No.6,  
Dadagapatti, Salem  
Tamilnadu-636006

Subject : Application for seeking information under the RTI Act, 2005.

Sir,

Reference your RTI application dated 25.07.2017 received through Office of Vice- President Secretariat vide letter No. VPS-55/01/RTI-48/2017-18 dated 02.08.2017. It is informed that the subject matter of your said RTI application relates to all the Ministries/Department of the Government of India including D/o Personnel & Training, UPSC, and Cabinet Secretariat. As such your RTI application is hereby transferred to them in accordance with provisions contain in terms of Section 6(3) of the RTI Act 2005 for appropriate action. You are advised to take up the matter directly with them. So far as information in respect of Coordination Division of MHA, the same may be treated as NIL.

2. As per Section 19 of RTI, Act 2005, an appeal against the above decision lies before the Appellate Authority Smt. Saheli Ghosh Roy, Joint Secretary (C&PG), Ministry of Home Affairs, North Block, New Delhi-110001.



(Prashant Rajagopal)

Dy. Secretary to the Govt. of India & CPIO  
Tel : 23093502

Copy along with a copy of RTI application dated 25.07.2017 of Shri N. Dharmendran is transferred to the following authorities for appropriate action as per the provisions under RTI Ac, 2005:-

1. All the Ministry/Departments (CPIOs)
2. CPIO, D/o Personnel & Training, North Block, New Delhi.
3. CPIO, UPSC, Shahajahan Road, New Delhi.
4. CPIO, Cabinet Secretariat, South Block New Delhi

US Ad.I  
A.M. 1/1/17  
Ad. IC (MSED)  
ITCC  
CX-9.

TIME BOUND  
MINISTRY OF FINANCE / वित्त मंत्रालय  
DEPARTMENT OF REVENUE / राजस्व विभाग  
RTI CELL / सूचना का अधिकार प्रकाश  
FTS No. 584188 / 2017/RTI Cell  
Date of Receipt 13 109 12017

(Prashant Rajagopal)

Dy. Secretary to the Govt. of India & CPIO



अवर सचिव  
UNDER SECRETARY



उप-राष्ट्रपति सचिवालय  
VICE-PRESIDENT'S SECRETARIAT  
नई दिल्ली/NEW DELHI - 110011  
TEL.: 23016344/23016422 FAX: 23018124

02<sup>nd</sup> August, 2017

Shri A.K. Nigam  
Deputy Secretary (Coord II)/CPIO  
Ministry of Home Affairs  
Room No. 81 A, North Block  
New Delhi

20011/125/2017 - Coord

108  
II-Coord II  
108  
108  
80/80  
801

Sub: Information under Right to Information Act, 2005

Sir,

This Secretariat has received a RTI application dated 25<sup>th</sup> July, 2017 of Shri N. Dharmendran, 36-2, Marriamman Koil St. No. 6, Dadagapatti, Salem - 636006 along with an Indian Postal Order No. 04G 075556 of Rs. 20/- requesting for point wise information. As the matter pertains to Ministry of Home Affairs, the RTI application in original is being transferred to you under section 6(3) of the RTI Act, 2005 with request to provide requisite information to the applicant under intimation to undersigned.

In case the matter does not fall under your jurisdiction it may please, be further transferred to the concerned Public Authority to which the subject matter is more closely connected.

Thanking you,

Yours sincerely,

*Hurbi Shakeel*

(HURBI SHAKEEL)  
CPIO

[hurbi.shakeel@nic.in](mailto:hurbi.shakeel@nic.in)

1062923  
P. No. DS (Coord II)/MHA  
Date 3/8/17

May be  
Transfer to  
Dept. T, VPSC  
Cabinet Sect.

*SH*

*SH*

epnls  
7/8/2017

Shri Nigam



FORM - A  
See Rule - 4 (I)

Application for Information under section 6 (1) of the Act

The Public Information Officer  
(Name of the office with address)

THE INCHARGE OFFICER RTI,  
VICE PRESIDENT OF INDIA, MAULANA AZAD ROAD, NEW DELHI -110001.

1. Full name of the applicant:- N Dharmendran
2. Father / Spouse name:- sh S Narayanan(late)
3. Permanent address:-36-2,MARRIAMMAN KOIL ST NO-6, DADAGAPATTI, SALEM -636 006
4. Particulars in respect of Identity of the applicant:- Aadhar Card,
5. Particulars of information solicited: attached with this application as appx'A'

- (a) Subject matter of information:- IC Officer RTI, Remarks printed in white sheets
- (b) The period to which the information relates
- (c) Specific details of information required
- (d) Whether information is required by post or in person:- by Post  
(The actual postal charges shall be included in providing information)
- (e) In case by post (ordinary, registered or speed):-

6. Address to which information will be sent & in which form:-  
N Dharmendran, s/o sh S Narayanan(late)  
36-2,MARRIAMMAN KOIL ST NO-6, DADAGAPATTI, SALEM -636 006

7. Has the information provided earlier:- -no-
8. Is this information not made available by the Public authority
9. Do you agree to pay the required fee:- yes
10. Have you deposited application fee:-IPO Rs:20.00 (04G 075556 DTD 8/11/16).

(If yes details of such deposit)

11. Whether belongs to BPL category,  
have you furnished the proof of the same:- -no-

Place:- salem-636 006

Date:-

25/9/2017

Full Signature of the applicant

TO

THE HONORABLE CHAIR PERSONS'

SIR,

I N DHARMENDRAN, S/O SH S. NARAYANAN(LATE), SERVING IN BORDER SECURITY FORCE SINCE 02<sup>ND</sup> MARCH 1995, MY FORCE REGIMENTAL NUMBER IS 950098474 AS HEAD CONSTABLE RADIO OPERATOR.

FOLLOWING POINTS ON THE SUBJECTS TO BE CLARIFIED/ RECTIFIED BY THE HOLDING CHAIR PERSONNEL OF THEIR COMMISSIONS IN THEIR ORGANIZATIONS, AS GATHERING INFORMATION'S IN A CITIZEN OF AN INDIAN, AND A MEMBER OF SERVANT IN A INDIAN GOVERNMENT DEPARTMENT, (ATTACHED WITH THIS APPLICATION AS AADHAAR CARD NO 6893 4339 5857).

QUESTION HOURS IS IN A INDIAN CITIZEN ON A GRIEVANCE IN A GOVERNMENT SECTORS EMPLOYMENTS / RECRUITMENTS / CARRIER UPGRADE PROMOTIONS.

**QUESTION NO 1.**

HOW MANY MINISTRIES/ CENTRAL GOVERNMENT ORGANIZATION UNDER THE CONTROLLED BY THE CENTRAL GOVERNMENT OF INDIA, NATURE OF PERFORMING DUTY IN THEIR ORGANIZATION?

SNO	NAME OF ORGANIZATION	NATURE OF PERFORMING DUTY

**QUESTION NO 2.**

INFRA STRUCTURE OF NAME OF MINISTRIES/ CENTRAL GOVERNMENT ORGANIZATION?

1. HEAD OFFICE(DESIGNATION):
2. UNDER THE SUB HEAD OFFICE(DESIGNATION) OF THE INTERNAL HEAD OFFICE:
3. SUB HEAD OFFICE( DESIGNATION)
4. UNDER THE SUB HEAD OFFICE(DESIGNATION) OF THE INTERNAL SUB HEAD OFFICE:
5. ETC.,

**QUESTION NO 3.**

AUTHORIZED MANPOWER OF EACH STAGE INFRA STRUCTURE OF HEAD OFFICE AND SUB HEAD OFFICE OF INTERNAL HEAD OFFICE, SUB HEADED OFFICE, SUB HEAD OFFICE OF INTERNAL HEAD OFFICE, TOTAL NUMBER OF SUB HEAD OFFICE., ETC., AND THEIR DESIGNATION?

THE HEAD OFFICE, INTERNAL SUB HEAD OFFICE/ SUB HEAD OFFICE AND INTERNAL SUB HEAD OFFICE/ ETC.,	AUTHORIZATION MANPOWER																	
	GP 1, GROSS PAY	GP2, GROSS PAY	GP3, GROSS PAY	GP4, GROSS PAY	GP5, GROSS PAY	GP6, GROSS PAY	GP7, GROSS PAY	GP8, GROSS PAY	GP9, GROSS PAY	GP10, GROSS PAY	GP11, GROSS PAY	GP12, GROSS PAY	GP13, GROSS PAY	GP14, GROSS PAY	GP15, GROSS PAY	GP16, GROSS PAY	TOTAL NUMBER OF SUB HEAD OFFICE	TOTAL
1.																		

**QUESTION NO 4.**

HOW MANY PERSONS QUALIFIED CIVIL SERVICE EXAMINATION, DEPARTMENT ORIENTED EXAMINATION QUALIFIED UNDER THE UPSC, SSC AND OTHER DEPARTMENTAL ORIENTED EXAMINATION, AND BASIC EDUCATIONAL QUALIFICATION OF THEIR ENROLLMENT CARRIER OF THEIR EMPLOYMENT?

1. NAME OF THE ORGANIZATION:

SNO	DESIGNATIO/N GRADE PAY	TOTAL NUMBER OF PERSONS	CONDUCT THE EXAMINATION UNDER THE UPSC CIVIL SERVICE	CONDUCT THE EXAMINATION UNDER THE UPSC DEPARTMENTAL ORIENTED EXAMINATION	BASIC EDUCATION QUALIFICATION FOR ENROLLMENT TO QUALIFIED THE EXAMINATION	ANY HIGHER EDUCATION QUALIFICATION FOR THEIR UPGRADED DESIGNATION	REMARKS
1.							

**QUESTION NO 5.**

IF ANY MODIFICATION/ EXPENDED OF THEIR ORGANIZATION, APPOINTED HEADS OF THE DESIGNATION, IF ANY EACH STAGE, WHEN?

SNO	DESIGNATION GRADE PAY	TOTAL NUMBER OF PERSONS	CONDUCT THE CIVIL SERVICE EXAMINATION UNDER THE UPSC	CONDUCT OTHER THAN CIVIL SERVICE EXAMINATION UNDER THE UPSC, SSC DEPARTMENTAL ORIENTED, DEPARTMENTAL EXAMINATION	BASIC EDUCATION QUALIFICATION FOR ENROLLMENT TO QUALIFIED THE EXAMINATION	ANY HIGHER EDUCATION QUALIFICATION FOR THEIR DESIGNATION UPGRADED	WHICH YEAR TO EXPENDED/MODIFIED
1.							

**QUESTION NO 6:**

THE CIVIL SERVICE EXAMINATION QUALIFIED APPOINTED PERSONS, DEPARTMENTAL ORIENTED OTHER THAN CIVIL SERVICE , DEPARTMENTAL EXAMINATION QUALIFIED PERSONALS REQUIRED BASIC EDUCATION QUALIFICATION OF ENROLMENT UNDER THE UPSC, SSC, AND NOW THEIR SERVICE CARRIERS PROMOTIONS/DESIGNATION UPGRADED POSTS OF REQUIRED BASIC EDUCATION QUALIFICATIONS, LAST 30 YEARS OF SERVICE APPOINTED BEFORE 1986 ?

1. NAME OF THE ORGANIZATION:-

SNO	NAME OF THE EXAMINATION	ENTRY GRADE PAY , TILL THEIR CARRIER PROMOTIONAL GRADE PAY														REMARKS/ NAME OF QUALIFIED EXAMINATIONS REQUIRED BASIC EDUCATION		
		GP 1, GROSS PAY	GP2, GROSS PAY	GP3, GROSS PAY	GP4, GROSS PAY	GP5, GROSS PAY	GP6, GROSS PAY	GP7, GROSS PAY	GP8, GROSS PAY	GP9, GROSS PAY	GP10, GROSS PAY	GP11, GROSS PAY	GP12, GROSS PAY	GP13, GROSS PAY	GP14, GROSS PAY		GP15, GROSS PAY	GP16, GROSS PAY
1	CIVIL SERVICE EXAMINATION UNDER THE UPSC																	
2	CONDUCT OTHER THAN CIVIL SERVICE EXAMINATION UNDER THE UPSC, SSC DEPARTMENTAL ORIENTED, DEPARTMENTAL EXAMINATION																	
3	CONDUCT OTHER THAN CIVIL SERVICE EXAMINATION UNDER THE UPSC, SSC DEPARTMENTAL ORIENTED, DEPARTMENTAL EXAMINATION																	
4	CONDUCT OTHER THAN CIVIL SERVICE EXAMINATION UNDER THE UPSC, SSC DEPARTMENTAL ORIENTED, DEPARTMENTAL EXAMINATION																	

**QUESTION NO 6:**

THE CIVIL SERVICE EXAMINATION, DEPARTMENTAL ORIENTED OTHER THAN CIVIL SERVICE EXAMINATION, DEPARTMENTAL EXAMINATION QUALIFIED PERSONALS REQUIRED BASIC EDUCATION QUALIFICATION OF ENROLMENT UNDER THE UPSC, SSC, AND THEIR SERVICE CARRIERS PROMOTIONS/ UPGRADED POSTS OF REQUIRED BASIC EDUCATION QUALIFICATIONS, NEAR BY PROMOTED FROM LOWER GROUP TO NEXT UPGRADE GROUPS I.E. GROUP IV TO GROUP III, GROUP III TO GROUP II, GROUP II TO GROUP I, GROUP I- GRADE A TO GROUP I GRADE B, GROUP I- GRADE B TO GROUP I- GRADE C, GROUP I- GRADE C TO GROUP D ?

NAME OF THE ORGANIZATION:

SN O	NAME OF THE EXAMINATION	ENTRY GRADE PAY , TILL THEIR CARRIER PROMOTIONAL GRADE PAY														REMARKS/ NAME OF QUALIFIED EXAMINATIONS AND REQUIRED EDUCATION		
		GP 1, GROSS PAY	GP2, GROSS PAY	GP3, GROSS PAY	GP4, GROSS PAY	GP5, GROSS PAY	GP6, GROSS PAY	GP7, GROSS PAY	GP8, GROSS PAY	GP9, GROSS PAY	GP10, GROSS PAY	GP11, GROSS PAY	GP12, GROSS PAY	GP13, GROSS PAY	GP14, GROSS PAY		GP15, GROSS PAY	GP16, GROSS PAY
1	CIVIL SERVICE EXAMINATION UNDER THE UPSC																	
2	CONDUCT OTHER THAN CIVIL SERVICE EXAMINATION UNDER THE UPSC, SSC DEPARTMENTAL ORIENTED, DEPARTMENTAL EXAMINATION																	
3	CONDUCT OTHER THAN CIVIL SERVICE EXAMINATION UNDER THE UPSC, SSC DEPARTMENTAL ORIENTED, DEPARTMENTAL EXAMINATION																	
4	CONDUCT OTHER THAN CIVIL SERVICE EXAMINATION UNDER THE UPSC, SSC DEPARTMENTAL ORIENTED,																	

DEPARTMENT																			
AL																			
EXAMINATION																			
N																			

4

**QUESTION NO : 7.**

CENTRAL GOVERNMENT SERVING EMPLOYEES LIMITATION OF THE AGE INCREASED OF THEIR SERVICE IN SUPERANNUATION FOR ALL CATEGORIES UPTO 57 INSTEAD OF 55 AFTER 5<sup>TH</sup> CPC, WHO ONE ELIGIBLE IN THIS SERVICE RULES?

1. TO ALL GROUPS EMPLOYEES ARE ELIGIBLE (GROUP IV, III, II AND GROUP 1- GRADE A, B, C, D)?
2. ELIGIBLE FOR ONLY SELECTED GROUPS EMPLOYEES?
  - a. GROUP IV
  - b. GROUP III- GRADE A, GRADE B
  - c. GROUP II- GRADE A, GRADE B
  - d. GROUP I- GRADE A, GRADE B, GRADE C, GRADE D

**QUESTION NO: 8.**

IN INDIA, HOW MANY TYPES OF ELECTIONS CONDUCT BY THE CENTRAL ELECTION COMMISSION, STATE ELECTION COMMISSION AND THEIR DESIGNATION AND UPER GRADE DESIGNATION OF THEIR POST AND LIMITATION OF PERIODS, NAME OF THE ELECTED HOUSE, TOTAL NUMBER OF ELECTED PERSONS IN A HOUSE?

1. CENTRAL ELECTION COMMISSION OF INDIA:

SNO	TYPES OF ELECTION	ELECTED PERSON DESIGNATION	LIMITATION OF UPGRADED/LEADER POST AND DESIGNATION	HOW MANY YEARS OF HOLD ON POST IN THEIR DESIGNATION	TOTAL ELECTED PERSONS	NAME OF THE HOUSE	RECEIVED GROSS PAY
1							

2. STATE ELECTION COMMISSION OF UNDER THE INDIA:

SNO	TYPES OF ELECTION	ELECTED PERSON DESIGNATION	LIMITATION OF UPGRADED/LEADER POST AND DESIGNATION	HOW MANY YEARS OF HOLD ON POST IN THEIR DESIGNATION	TOTAL ELECTED PERSONS	NAME OF THE HOUSE	RECEIVED GROSS PAY
1							

**QUESTION NO: 9.**

EACH STATES HOW MANY PERCENTAGES TO GIVEN EMPLOYMENT IN ACCORDING TO POPULATION OF INDIA, PERCENTAGES OF INDIA POPULATION STATE WISE FROM FIRST CENSUS TO LAST CENSUS?

SNO	STATE	AREA	CENSUS							EMPLOYMENTS							REMARKS
			1 <sup>ST</sup>	2 <sup>ND</sup>	3 <sup>RD</sup>	4 <sup>TH</sup>	5 <sup>TH</sup>	6 <sup>TH</sup>	7 <sup>TH</sup>	1 <sup>ST</sup>	2 <sup>ND</sup>	3 <sup>RD</sup>	4 <sup>TH</sup>	5 <sup>TH</sup>	6 <sup>TH</sup>	7 <sup>TH</sup>	
1.																	

**QUESTION NO: 10**

HOW MANY LOK SHABHA SHEETS IS ALLOTTED BY THE CENTRAL ELECTION COMMISSION OF INDIA TO EACH STATE, SHEETS IS INCREASED OR DECREASED, HOW AND WHEN?

SNO	STATE	AREA	CENSUS							LOK SHABHA SHEETS							REMARKS	
			1 <sup>ST</sup>	2 <sup>ND</sup>	3 <sup>RD</sup>	4 <sup>TH</sup>	5 <sup>TH</sup>	6 <sup>TH</sup>	7 <sup>TH</sup>	1 <sup>ST</sup>	2 <sup>ND</sup>	3 <sup>RD</sup>	4 <sup>TH</sup>	5 <sup>TH</sup>	6 <sup>TH</sup>	7 <sup>TH</sup>		
1.																		

**QUESTION NO: 11**

HOW MANY RAJYA SHABHA SHEETS IS ALLOTTED BY THE CENTRAL ELECTION COMMISSION OF INDIA TO EACH STATE, SHEETS IS INCREASED OR DECREASED, HOW AND WHEN?

SNO	STATE	AREA	CENSUS							RAJYA SHABHA SHEETS							REMARKS	
			1 <sup>ST</sup>	2 <sup>ND</sup>	3 <sup>RD</sup>	4 <sup>TH</sup>	5 <sup>TH</sup>	6 <sup>TH</sup>	7 <sup>TH</sup>	1 <sup>ST</sup>	2 <sup>ND</sup>	3 <sup>RD</sup>	4 <sup>TH</sup>	5 <sup>TH</sup>	6 <sup>TH</sup>	7 <sup>TH</sup>		
1.																		

**QUESTION NO: 12.**

PEOPLES ELECTED BY PERSONS OF THEIR HEAD IN A VARIOUS HOUSE, ITS ELIGIBLE FOR HOW MANY DENSITIES OF PEOPLES TO SELECT BY A HOUSE, HOW MANY DENSITY OF THE AREA OR VILLAGE OR TASHIL (TALUK) OR BLOCKS OR DISTRICT OR ZONES?

SNO	TYPES OF ELECTION	ELECTED PERSON DESIGNATION	UPGRADED/LEADER POST AND DESIGNATION	DENSITY OF PEOPLE	NAME OF THE HOUSE	ACCORDING TO LIVING LAND AREA NUMBER OF - VILLAGES/ TASHIL(TALUK)/ BLOCK/ DISTRICTS / ZONE
1						

**QUESTION NO: 13.**

EMPLOYEES ARE APPOINTED IN VARIOUS GROUPS SELECTED BY A UPSC, SSC, WHAT THEIR LIMITATION OF THEIR CARRIER PROMOTIONS/ UPGRADE POST, AND WHAT THEIR UPGRADED EDUCATION QUALIFICATION OF THEIR HOLD ON NEXT UPGRADE POST ALONG WITH THEIR QUANTITY OF SERVICE EXPERIENCE, EDUCATION QUALIFICATION OF UPGRADE DESIGNATION COMPARED AS OPEN ENTRY EXAMINATION EDUCATION QUALIFICATION PERSONNEL?

SNO	GROUP S	GP 1	GP 2	GP 3	GP 4	GP 5	GP 6	GP 7	GP 8	GP 9	GP 10	GP 11	GP 12	GP 13	GP 14	GP 15	GP 16
1	GROUP 1 ONLY CIVIL SERVICE																



2 (16)

2	GROUP 1 EXCEPT CIVIL SERVICE																		
3	GROUP 2																		
4	GROUP 3																		
5	GROUP 4																		

**QUESTION NO:14.**

HOW MANY PERSONALS ARE EMPANELLED GROUP WISE IN SERVICE OF THEIR CENTRAL GOVERNMENT AND RECEIVED HIS GROSS PAY SALARY PER MONTH?

SNO	GROUPS	TOTAL NUMBER OF PERSONS	TOTAL RECEIVING GROSS PAY PER MONTH	REMARKS
1	GROUP IV			
2	GROUP III GRADE A			
3	GROUP III GRADE B			
4	GROUP II GRADE A			
5	GROUP II GRADE B			
6	GROUP 1 GRADE A			
7	GROUP 1 GRADE B			
8	GROUP 1 GRADE C			
9	GROUP 1 GRADE D			

A. C.

**QUESTION NO :15.**

HOW MANY PERSONALS ARE ELECTED BY THE PEOPLES OF INDIA TO LOK SHABA AND RAJYA SHABA OF IN INDIA, AND THEY ARE RECEIVED HIS GROSS PAY SALARY PER MONTH?

SNO	HOUSE	TOTAL NUMBER OF PERSONS	TOTAL RECEIVING GROSS PAY PERS MONTH	REMARKS
1	LOK SHABHA			
2	RAJYA SHABHA			

JAI HIND

YOURS FAITHFULLY

DATE: 25-07-2017

PLACE: SALEM

*[Handwritten Signature]*

HOME ADDRESS:

N DHARMENDRAN, S/O SH S NARAYANAN (LATE)  
D/NO: 36-2, MARIAMMAN KOIL STREET NO 6,  
DADAGAPATTI, SALEM 636006.

WORKING OFFICE ADDRESS:

950098474 HC/RQ N DHARMENDRAN  
140 BN BSF, RANINAGAR, JALPAIGURI, WESTBENGAL- 735 133.

IN CHARGE OFFICER OF RTI SUBJECT MATTERS.

GRIEVANCE CELL OF THE HONORABLE CHAIR PERSONS'

1. VICE PRESIDENT OF INDIA, MAULANA AZAD ROAD, NEW DELHI -110001.
2. SPEAKER OF THE RAJYA SABHA, SANSAD MARG, JANPATH, CONNAGHT PLACE, GOKUL NAGAR, CENTRAL SECRETARIAT, NEW DELHI - 110001.
3. SPEAKER OF LOK SABHA, SANSAD MARG, JANPATH, CONNAGHT PLACE, GOKUL NAGAR, CENTRAL SECRETARIAT, NEW DELHI - 110001.
4. CHIEF JUSTICE OF SUPRME COURT, SUPRME COURT OF INDIA, TILAK MARG, SUPREME COURT MANDI HOUSE, NEW DELHI -110201
5. THE CENTRAL LAW COLLEGE, MAIN BUILDING ADIVARAM ROAD, YERCAUD FOOT HILLS, KANNANKURICHI, SALEM, TAMIL NADU- 636008.
6. THE DOPT, NORTH BLOCK, NEW DELHI -10 001.
7. FHQ BSF, BLOCK 10, CGO COMPLEX, LODHI ROAD, NEW DELHI -110 003.- FOR INFO